

## THE FIRST SCHEDULE

*Repeals*

(See section 2.)

Year.	No.	Short title.	Extent of repeal.
(1)	(2)	(3)	(4)
1932	XV	Bombay Weights and Measures Act, 1932.	In section 3, in clause (10), the word “and”, where it occurs for the second time.
1950	XXIX	Bombay Public Trusts Act, 1950.	Clause (16) of section 2, section 27, the words “or scrip”, wherever they occur, in section 30, and the words “and scrips” in the marginal note to the said section 30, third entry relating to section 27 in the Table appended to section 66, and clause (j) of sub-section (2) of section 84.